

NOTICE

Please take notice that WPC/5298/2021, WPC/5299/2021 & WPC/5524/2021 shall be taken up by Hon'ble Mr. Justice Rajesh Shankar today i.e. on 11.01.2022 at 11:30 A.M. in Court No. 13 through V.C

By Order,

Sd/-

**(Sanjeev Kumar Das)
Joint Registrar (L&C)**

**Dated the 11th January, 2022
High Court of Jharkhand, Ranchi**

NOTIFIED CASES CAUSELIST For Tuesday The 11th January 2022
COURT NO. 13 (THROUGH VC)
SINGLE BENCH (BENCH ID-24730)
AT 11:30 AM
HON'BLE MR.JUSTICE RAJESH SHANKAR

Orders(with defect)

1	W.P(C)/5298/2021	SATYAM KUMAR vs STATE OF JHARKHAND THROUGH DEPUTY COMMISSIONER DEOGHAR	PRASHANT PALLAV PARTH JALAN SHIVANI JALUKA SMITA SINHA AMIT SINHA	MANOJ KUMAR
IA NO, 16/2022 (For Stay Of Proceedings) JHARKHAND BUILDING(LEASE,RENT AND EVICTION)CONTROL ACT				
2	W.P(C)/5299/2021	SATYAM KUMAR vs STATE OF JHARKHAND THROUGH DEPUTY COMMISSIONER DEOGHAR	PRASHANT PALLAV PARTH JALAN SHIVANI JALUKA SMITA SINHA AMIT SINHA	PRAVEEN AKHOURI
IA NO, 15/2022 (For Stay Of Proceedings) JHARKHAND BUILDING(LEASE,RENT AND EVICTION)CONTROL ACT				
3	W.P(C)/5524/2021	DEO NATH SINGH vs THE STATE OF JHARKHAND THROUGH SECRETARY AGRICULTURE ANIMAL HUSBANDRY AND COOPERATIVE DEPTT CO-OPRATIVE SOCITIES	PIYUSH CHITRESH SUSHANT KUMAR	RAHUL SABOO